

GOVERNMENT GRANTS, MADRAS ACT 1836

ACT NO. XXXI. OF 1836

(Rep., Act 23 of 1871)

[28th November, 1836.]

*Passed by the Right Hon'ble the Governor General of India in Council on the 28th November, 1836.*

It is hereby enacted, that the provisions of Regulation IV. of 1831, of the Madras Code, relating to Grants of Money or Land Revenue made by the British Government, shall be extended to all similar grants within the Territories subject to the Presidency of Fort St. George, which having been made by any Native Government, have been confirmed or continued by the British Government.

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